



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Commissionerate of Commercial Taxes

OFFICE OF THE COMMISSIONER OF
COMMERCIAL TAXES, THIRUVANANTHAPURAM

NOTIFICATIONS

(1)

No. CT/1196/2016-G3(1). 14th July 2017.

The Departmental Promotion Committee (Lower) met on 14-6-2017 in the Chamber of the Chairman for preparing the Select List of Assistant Commercial Tax Officers eligible for promotion to the cadre of Commercial Tax Officer in the Department for the year 2017 and to implement the Order of the Hon'ble Kerala Administrative Tribunal in TA No. 3955/2012 dated 15-3-2017 filed by Sri V. Abdul Jabbar, Commercial Tax Officer (Rtd.).

The Committee decided to carry forward the Officers who were included in the Select List for the year 2016 and were not promoted to the cadre of Commercial Tax Officer. As such the name of 4 Officers were carried forward in the Select List for the year 2017 as Sl. No. 1 to 4.

The Committee considered the representation filed by Sri A. C. Padmakumar, Commercial Tax Inspector (Rtd.) and decided to include his name as Sl. No. 5, in between Smt. Sajini, K. S. (Sl. No. 4) and Sri N. G. Sathyaseelan (Sl. No. 6) in the Select List for the year 2017. The individual was retired from service on Superannuation on 28-2-2017 and he is eligible for notional promotion to the cadre of Commercial Tax Officer.

The Committee considered the representation filed by Sri V. Abdul Jabbar, Commercial Tax Officer (Rtd.) and decided to include his name as Sl. No. 14(a), just above Sri T. R. Ramachandran (Sl. No. 15) in the Select List for the year 2002.

The following is the Select List of Assistant Commercial Tax Officers eligible for promotion to the cadre of Commercial Tax Officer for the year 2017 prepared by the Departmental Promotion Committee (Lower) held on 14-6-2017 and approved by Government, vide Letter No. Taxes-D3/128/2017-Taxes dated 13-7-2017 of Taxes (D) Department.

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|--------------------------|---------------------------|
| 1. Deepthi, M. | 40. Suja Prakash, V. |
| 2. Birendrapal, I. B. | 41. Unnikrishnan, E. K. |
| 3. Rajagopal, N. | 42. Manjusha, D. S. |
| 4. Sajini, K. S. | 43. Sheena Thomas |
| 5. A. C. Padma Kumar | 44. Suma, V. K. |
| 6. N. G. Sathyaseelan | 45. Beena, K. (Sr.) |
| 7. Manikandan, K. M. | 46. Maila Naik, B. |
| 8. Lorance, P. F. | 47. Narayanan, M. |
| 9. Tomy, P. J. | 48. Rajila, K. |
| 10. Geetha S. Chellappan | 49. Remadevi, M. |
| 11. Suresh Kumar, E. | 50. Damodaran, O. |
| 12. Ravi, S. | 51. Ranjith, R. |
| 13. Yasir, S. | 52. Muraleedharan, C. |
| 14. Smitha, P. V. | 53. Jijimon, P. K. |
| 15. Shemeeya, P. M. | 54. Nabeesa, C. |
| 16. Simi Kolarath | 55. Ayisha Beevi, P. |
| 17. Ushakumari, L. | 56. Lacticia, J. |
| 18. Madhu Karimbil | 57. Sabu, P. M. |
| 19. Abitha C. Gopinath | 58. Balasubramanian, P. |
| 20. George, K. M. | 59. Lineesh Kumar, V. P. |
| 21. Retnakaran, P. V. | 60. Minimol, S. R. |
| 22. Suresh, K. | 61. Sanumon, C. |
| 23. Sanal, B. | 62. Siji Konthalam |
| 24. Naushad, S. | 63. Ganeshlal Mahadev, R. |
| 25. Jayasree, P. (Jr.) | 64. Suja Vincent |
| 26. Sreeja, K. V. | 65. Biju Thomas |
| 27. Ansari, A. S. | 66. Manoj, P. S. |
| 28. Rajan, A. T. V. | 67. Mujeeb, A. S. |
| 29. Sainimol Joseph | 68. Vanaja, N. |
| 30. Suja, A. K. | 69. Sureshkumar, K. S. |
| 31. Rani, C. | 70. Unnikrishnan, P. G. |
| 32. Mary Jasmine, C. F. | 71. Beena, K. (Jr.) |
| 33. Anil Kumar, B. | 72. Jayachandran, K. R. |
| 34. Sunil Kumar, S. | 73. Anitha K. Nair |
| 35. Sheeba Joseph | 74. Jalaja, P. |
| 36. Suchitra, B. S. | 75. Pradeep Kumar, V. D. |
| 37. Rajesh, B. O. | 76. Jayakumari, K. |
| 38. Shajini, H. | 77. Sabu, P. T. |
| 39. Sreeja, B. C. | 78. Sajeena Beevi, A. |

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|--------------------------|-------------------------------|
| 79. Sheela Paul, M. | 15. T. R. Ramachandran |
| 80. Jamuna, C. K. | 16. K. Harinath |
| 81. Jyothilekshmy, C. | 17. S. Sreekumar |
| 82. Biju, C. V. | 18. S. Chithra |
| 83. Lalitha, A. | 19. J. Baburaj |
| 84. Anitha, N. R. | 20. V. P. Radhika |
| 85. Vibina, T. C. | 20(a) M.T. Balakrishnan |
| 86. Anchu, P. B. | 21. Grace James |
| 87. Prasannakumar, K. R. | 21(a) P. A. Balakrishnan Nair |
| 88. Prasanth, K. P. | 22. V. O. Daisy |
| 89. Baby Mathai | 23. N. M. Abdulkareem |

(2)

No. CT-1196/2016/G3(2).

14th July 2017.

The following is the Revised Select List of Assistant Commercial Tax Officers eligible for promotion to the Cadre of Commercial Tax Officer for the year 2002 recommended by the Departmental Promotion Committee (Lower) held on 14-6-2017 and approved by Government, vide Letter No. Taxes-D3/128/2017-Taxes dated 13-7-2017 of Taxes (D) Department.

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|------------------------------|----------------------------|
| 1. C. Unnikrishnan | 24. T. R. Soman |
| 2. K. Unni | 24(a) A. V. Soubhagyavathy |
| 2(a) M. K. Girijakumari | 25. L. S. Sreekumari |
| 2(b) E. P. Rajalekshmy | 26. S. Sreenivasan |
| 2(c) T. S. Thankamma | 27. K. B. Sudha |
| 3. Ommen C. John | 28. M. Thankam |
| 4. N. Murugan | 29. C. K. Ramani |
| 5. K. I. Sarada | 30. K. T. Lenin |
| 6. V. V. Pradeep Kumar | 31. K. K. Venugopal |
| 7. P. P. Sajitha | 32. P. V. Anjali |
| 8. A. C. Dinesh | 32(a) Agnes Francis |
| 8(a) P. Indira Devi | 32(b) V. K. Sathyappan |
| 8(b) K. Gopalapillai | 33. A. Sheshadri |
| 9. K. M. Zuhara | 34. M.V. Saseendran |
| 10. P. N. Sherief | 35. V. J. Clara |
| 11. P. R. Sadananda Shenoy | 36. T. K. Raveendran |
| 12. Joy Mathew | 37. K. K. Omana |
| 13. K. G. Sathi Devi | 38. K. G. Valsalamony |
| 14. N. Padmanabha | 38(a) A. Sivadasan |
| 14(a) V. Abdul Jabbar | 38(b) M. Sivaraman |
| | 39. M. T. Aravindan |
| | 39(a) M. Suresh Babu |
| | 40. P. P. Chathukutty |
| | 40(a) M. C. Santhakumari |
| | 41. K. G. Ramabai |
| | 42. B. Usha |
| | 43(a) N. A. Babu Joseph |
| | 43. P. Sudhakaran |

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44. K. Purushothaman
44(a) P. S. Mohammed Sha
44(b) O. K. Vimala
45. S. Kamalavathy
46. J. V. Sushama John
46(a) P. V. Prakash
46(b) B. Appukuttan Nair
46(c) K. J. Leelamma
46(d) P. S. Vasudevan

DR. RAJAN N. KHOBRADE,
*Commissioner of Commercial Taxes and
Convener DPC (Lower).*
